

(a) the estimated total number of patients in Gujarat suffering from Leprosy, Polio, Cancer and T.B.;

(b) the facilities provided to State for the prevention and treatment of these diseases;

(c) the number of specialised Hospitals established in the State for the treatment of these diseases; and

(d) the total assistance given to State by the Union Government for prevention and treatment of these diseases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) The number of patients suffering from following diseases in Gujarat are as under :-

(i) Leprosy	16534
(ii) Polio	665 (As on Dec., 94)
(iii) Cancer	Not available
(iv) Tuberculosis	6.7 lakhs

(b) and (c). National Leprosy Eradication Programme is being implemented as a Centrally Sponsored Scheme with an aim to eliminate leprosy in India by 2000 A.D. Under this Programme, steps have been taken for early detection of cases and to provide free Multi Drug Therapy (MDT) treatment to the leprosy patients. Domiciliary treatment is promoted through trained leprosy workers. No specialised leprosy hospital is required.

The Child Survival and Safe Motherhood (CSSM) programme which includes Polio treatment was launched in 1993 and is being implemented in a phased manner as a part of 100% Centrally Sponsored Family Welfare Scheme with the joint funding by World Bank and UNICEF.

In Gujarat there is a Regional Cancer Centre, namely, Gujarat Cancer & Research Institute, Ahmedabad which provides comprehensive facilities for diagnosis and treatment of Cancer. Besides, the Radiotherapy facilities for treatment of Cancer patients are available in four more institutions in the State.

Under the National Tuberculosis Control Programme Central assistance is provided on 50:50 sharing basis in kind such as anti-TB drugs, materials and equipments including microscopy, X-ray machine, Vehicles, X-ray films etc. In the State of Gujarat District Tuberculosis Programme has been implemented in all the districts. The key District TB Centres (DTC) staff are trained at National Tuberculosis Institute, Bangalore. Short course Chemotherapy drugs are provided free of cost in all the districts. There are 21 specialised hospitals for treatment of TB in the State. A total number of 3588 beds are available in the State in specialised and other General Type of Health facilities.

(d) Central Government assistance given to Gujarat under various programmes during the year 1994-95 is as under :-

Programme	Assistance (Rs. in lakhs)
1. National Leprosy Eradication Programme	77.57
2. Child Survival and Safe Motherhood Programme (CSSM)	1022.46
3. National Cancer Control Programme	100.00
4. National Tuberculosis Control Programme	162.05

Family Welfare Programme, Madhya Pradesh

3001. SHRI PARAS RAM BHARDWAJ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal under Government's consideration to provide fund for appointing Health Guides to promote family welfare programme at village level, particularly, in remote areas of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) The Village Health Guide Scheme already exists in the State of Madhya Pradesh.

(b) As on 31.3.95, there were 30,619 Village Health Guides in Madhya Pradesh. These Guides are voluntary workers who help the village community in Health and Family Welfare Programmes. These voluntary workers are paid an honorarium of Rs. 50/- per month.

[Translation]

Defence Establishment

3002. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) the number of establishments of the Ministry and the details thereof, State-wise;

(b) whether there is not a single establishment of the Ministry located in the Rajasthan;

(c) if so, the reasons therefor;

(d) whether the Ministry propose to set up a new establishment in the State; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to

(e). The offices of the Ministry of Defence Secretariat Establishment are located only in Delhi. There are, however, a large number of Defence Establishments, including those of the Army, Air Force and Navy, Research Laboratories, Production and Accounts units, spread all over the country, including in Rajasthan. The interests of national security prevent disclosure of details of these units.

[English]

Extension to Retired Government Employees

3003. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any policy to give extensions to any of Central Government employees after retirement;

(b) if so, under what circumstances; and

(c) whether the Government had considered such extensions necessary inspite of the fact that it affects the fundamental rights of those who stand in the queue for promotions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (c). It is not the general policy of the Government to grant extensions in service to the Government servants beyond the age of superannuation. However, there could be occasions when it becomes necessary to grant extension to a Government servant of exceptional merit or due to exigencies of work. Instructions on the subject of grant of extensions stipulate that extension of service after retirement may not be granted as a matter of routine, but may be resorted to only in very rare and exceptional circumstances. The overriding consideration for the grant of extension of service is that it must be clearly in the public interest and, in addition, satisfy one of the following two conditions :-

- (i) that the other officers are not ripe enough to take over the job; or
- (ii) that the retiring officer is of outstanding merit.

The existing criteria and procedure on the subject of extension in service have been evolved with a view to ensure that extension of superannuated officers is kept to the minimum and resorted to only in exceptional circumstances.

Private Sector in NCES

3004. SHRI A. INDRAKARAN REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether there are any proposals from private parties for generating Non-Conventional Energy;

(b) whether any foreign companies showed interest in joint ventures for generating Non-Conventional Energy;

(c) if so, the details of proposals, State-wise; and

(d) the estimated cost of each project with its generating capacity?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) to (d). Proposals are being received in the Ministry from time to time from private parties for generating non-conventional energy. Foreign companies have also shown interest in joint ventures for generating non-conventional energy in different States of the country. During the last two years, seven proposals of foreign investment joint venture have been approved by Govt. as per the details given in the enclosed statement. Further M/s Energy Development Limited, Australia has applied for permission of Foreign Investment Promotion Board (FIPB) for 100% foreign equity holding in a company in India proposed to be engaged in primarily power generation activities including land fill gas projects, M/s Kenetech Corporation, USA has applied for equity investment in the 100% owned Indian subsidiary to undertake activities like assembling and constructing utility scale wind plant power systems, operating and maintaining such power plants and assembling various components both imported and manufactured in India into a complete wind turbine unit and M/s Kirloskar electric company Ltd. for their collaboration for manufacture of wind turbine generators systems and parts with M/s Wind Energy Group International Ltd., U.K.

STATEMENT

Proposals for Foreign Investment approved during last two years

Programme	Collaboration		Total Cost (Foreign Equity)	Objective & States where projects are proposed to be set up	
	Indian	Foreign			
1	2	3	4	5	6
1. Wind Energy	(i) Sun Source India Ltd.	Cannon Power Corpn. USA	60.00 Crore (60%)	Establishment of Wind Farm in the State of Gujarat.	